

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :21-06-2024

Date : 21.06.2024									
S L N o .	C.A. No.	Date of Applic ation	Case No.	Name of the Applic ant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Deal ing Sect ion	Se at
1	52420 /2024	21.06. 2024	ABLAP L- 6009/ 2024	B SINGH	C.O .		Order Dtd. 2024-06-19		(S ea t No -)
2	52422 /2024	21.06. 2024	ABLAP L- 6013/ 2024	PK JENA	C.O .		Order Dtd. 2024-06-19		(S ea t No -)
3	52423 /2024	21.06. 2024	ABLAP L- 6029/ 2024	PK LENKA	C.O .		Order Dtd. 2024-06-19	BAIL -1	(S ea t No - 1)
4	52424 /2024	21.06. 2024	ABLAP L- 6053/ 2024	PK MOHANTY	C.O .		Order Dtd. 2024-06-19		(S ea t No - 1)
5	52427 /2024	21.06. 2024	ABLAP L- 6056/ 2024	KN SAHOO	C.O .		Order Dtd. 2024-06-19		(S ea t No - 1)
6	52428 /2024	21.06. 2024	BLAPL - 5545/ 2024	RK MALLICK	C.O .		Order Dtd. 2024-06-19	BAIL -2	(S ea t No - 7)
7	52429	21.06.	BLAPL	RK	C.O		Order Dtd. 2024-06-19		(S

	/2024	2024	- 5906/ 2024	MALLICK	.				ea t No - 7)
8	52430 /2024	21.06. 2024	BLAPL - 4262/ 2024	MR SAHOO	C.O .		Order Dtd. 2024-06-19		(S ea t No - 7)
9	52431 /2024	21.06. 2024	ABLAP L- 6014/ 2024	L SAHOO	C.O .		Order Dtd. 2024-06-19		(S ea t No - 7)
1 0	52436 /2024	21.06. 2024	BLAPL - 5514/ 2024	AMLAN SHAKTI PAUL	C.O .		Order Dtd. 2024-06-19		(S ea t No - 7)
1 1	52437 /2024	21.06. 2024	BLAPL - 5495/ 2024	MK PANI	C.O .		Order Dtd. 2024-06-19		(S ea t No - 7)
1 2	52438 /2024	21.06. 2024	WP (C) - 2657/ 2022	G.CHAIT ANYA	C.O .		Order Dtd. 2022-06-20	WRIT BRAN CH-8	(S ea t No - 43)
1 3	52439 /2024	21.06. 2024	ABLAP L- 6023/ 2024	BK MISHRA	C.O .		Order Dtd. 2024-06-19		(S ea t No - 43)
1 4	52440 /2024	21.06. 2024	WP (C) - 13642 /2024	S.DAS	C.O .		Order Dtd. 2024-06-20	WRIT BRAN CH-6	(S ea t No - 25)
1 5	52441 /2024	21.06. 2024	ABLAP L- 5999/ 2024	JR NAYAK	C.O .		Order Dtd. 2024-06-19		(S ea t No - 7)

			2024						No - 25)
16	52442 /2024	21.06. 2024	WP (C) - 14282 /2024	U CHHOTRAY	C.O .		Order Dtd. 2024-06-20	WRIT BRANCH-5	(Seat No - 32)
17	52443 /2024	21.06. 2024	ABLAP L- 6007/ 2024	SK DASH	C.O .		Order Dtd. 2024-06-19		(Seat No - 32)
18	52444 /2024	21.06. 2024	WP (C) - 24583 /2022	K.K. SAHOO	C.O .		Order Dtd. 2024-06-20	WRIT BRANCH-2	(Seat No - 6)
19	52445 /2024	21.06. 2024	ABLAP L- 6019/ 2024	HK TRIPATHY	C.O .		Order Dtd. 2024-06-19		(Seat No - 6)
20	52446 /2024	21.06. 2024	WP (C) - 11051 /2022	CR KAR	C.O .		Order Dtd. 2024-06-20	WRIT BRANCH-8	(Seat No - 39)
21	52447 /2024	21.06. 2024	ABLAP L- 5932/ 2024	RK BARIK	C.O .	COURT NO. 9	Order Dtd. 2024-06-19		(Seat No - 39)
22	52448 /2024	21.06. 2024	WP (C) - 14268 /2024	DR PURUSOTAM CHULI	C.O .	COURT NO. 9	Order Dtd. 2024-06-20	WRIT BRANCH-5	(Seat No - 32)
23	52449 /2024	21.06. 2024	WP (C) -	BB RAY	C.O .	COURT	Order Dtd. 2024-06-18	WRIT BRANCH	(Seat

			13399 /2024			NO. 9		CH-3	t No - 11)
2 4	52450 /2024	21.06. 2024	WP (C) - 4345/ 2018	J SAHOO	C.O .	COUR T NO. 9	Order Dtd. 2024-06-19	WRIT BRAN CH-6	(S ea t No - 26)
2 5	52451 /2024	21.06. 2024	WP (C) - 4345/ 2018	S SATAPAT HY	C.O .	COUR T NO. 9	Order Dtd. 2024-06-19	WRIT BRAN CH-6	(S ea t No - 26)
2 6	52452 /2024	21.06. 2024	WP (C) - 13965 /2024	PC DAS	C.O .	COUR T NO. 9	Order Dtd. 2024-06-18	WRIT BRAN CH-1	(S ea t No - 31)
2 7	52453 /2024	21.06. 2024	WP (C) - 14352 /2024	U CHHOTRA Y	C.O .	COUR T NO. 1	Order Dtd. 2024-06-18	WRIT BRAN CH-6	(S ea t No - 36)
2 8	52454 /2024	21.06. 2024	WPC (O AC) - 3461/ 2017	RC MUDULI	C.O .	COUR T NO. 1	Order Dtd. 2024-06-19	OA Bran ch	(S ea t No - 1))
2 9	52455 /2024	21.06. 2024	WPC (O AC) - 3462/ 2017	RC MUDULI	C.O .	COUR T NO. 1	Order Dtd. 2024-06-19	OA Bran ch	(S ea t No - 1))
3 0	52456 /2024	21.06. 2024	WPC (O AC) - 3463/ 2017	RC MUDULI	C.O .	COUR T NO. 1	Order Dtd. 2024-06-19	OA Bran ch	(S ea t No - 1))
3 1	52457 /2024	21.06. 2024	WA- 834/2	JYOTIRA NJAN	C.O .	CHIE F	Order Dtd. 2024-06-18	WRIT APPE	(S ea

			024	SAHOO		JUSTICE'S COURT		AL	t No - 2)
32	52458 /2024	21.06.2024	WPC (OAC) - 3464/2017	RC MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-19	OA Branch	(Seat No - 1)
33	52460 /2024	21.06.2024	CONTC - 1474/2024	B BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-20		(Seat No - 1)
34	52461 /2024	21.06.2024	RVWPE T- 87/2024	L SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-19		(Seat No - 1)
35	52462 /2024	21.06.2024	WPC (OAC) - 3585/2017	BK MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-20	OA Branch	(Seat No - 1)
36	52463 /2024	21.06.2024	WP (C) - 13146 /2024	G.P.JEN A	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 120)
37	52464 /2024	21.06.2024	WA- 712/2024	RK DEHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-18	WRIT APPEAL	(Seat No - 7)
38	52465 /2024	21.06.2024	WP (C) - 4455/2023	P.C.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-18	WRIT BRANCH (DIVISION)	(Seat No -)

						COURT		N BENCH-3)	117)
39	52466/2024	21.06.2024	WA-580/2024	RK BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-18	WRIT APPEAL	(Seat No-5)
40	52468/2024	21.06.2024	WP (C) - 14157/2024	R.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
41	52471/2024	21.06.2024	BLAPL - 1103/2023	JR DAS	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	BAIL -1	(Seat No-1)
42	52472/2024	21.06.2024	ABLAP L- 5997/2024	SOMNATH BARDHAN	C.O.	COURT NO. 6	Order Dtd. 2024-06-19		(Seat No-1)
43	52474/2024	21.06.2024	CRLREV- 180/2024	SP MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-06-19	CRIMINAL REVISION	(Seat No-4)
44	52476/2024	21.06.2024	WP (C) - 32167/2022	PK BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-06-18	WRIT BRANCH-1	(Seat No-3)
45	52478/2024	21.06.2024	WP (C) - 14296/2024	R SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-06-19	WRIT BRANCH-5	(Seat No-32)
46	52480/2024	21.06.2024	LAA-44/2017	BK PARDHI	C.O.	COURT NO. 16	Order Dtd. 2024-06-19	FIRST APPEAL	(Seat No

									-4)
47	52483/2024	21.06.2024	WA-740/2024	K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-06-18	WRIT APPELLAL	(Seat No-7)
48	52485/2024	21.06.2024	WA-580/2024	S. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-06-18	WRIT APPELLAL	(Seat No-5)
49	52491/2024	21.06.2024	BLAPL-5784/2024	B SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-06-12	BAIL-2	(Seat No-7)
50	52495/2024	21.06.2024	CRLMC-1701/2024	M. NANDY	C.O.	COURT NO. 16	Order Dtd. 2024-06-20	CRIMINAL MISC	(Seat No-6)
51	52496/2024	21.06.2024	CRLMC-1938/2024	B.K. DALAI	C.O.	COURT NO. 16	Order Dtd. 2024-06-20	CRIMINAL MISC	(Seat No-5)
52	52497/2024	21.06.2024	BLAPL-4883/2024	SUBASH CHANDRA ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-5)
53	52498/2024	21.06.2024	CMP-356/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20	WRIT BRANCH-1	(Seat No-30)
54	52499/2024	21.06.2024	CMP-285/2024	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20	WRIT BRANCH-8	(Seat No-39)
55	52500	21.06.	CMP-	SANJIB	C.O.	COUR	Order Dtd. 2024-06-20	WRIT	(S

5	/2024	2024	363/2 024	KUMAR BHANJAD EO	.	T NO. 2 OLD		BRAN CH-1	ea t No - 30)
5 6	52501 /2024	21.06. 2024	CMP- 359/2 024	ACHYUTA NANDA PATTANA IK	C.O .	COUR T NO. 20	Order Dtd. 2024-08-27	WRIT BRAN CH-1	(S ea t No - 30)
5 7	52502 /2024	21.06. 2024	CMP- 362/2 024	S. MISHRA	C.O .	COUR T NO. 20	Order Dtd. 2024-06-20	WRIT BRAN CH-1	(S ea t No - 30)
5 8	52503 /2024	21.06. 2024	WP (C) - 13775 /2024	K.K. NATH	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-7	(S ea t No - 44)
5 9	52504 /2024	21.06. 2024	WP (C) - 13516 /2024	S. MISHRA	C.O .	COUR T NO. 20	Order Dtd. 2024-06-20	WRIT BRAN CH-5	(S ea t No - 22)
6 0	52505 /2024	21.06. 2024	WP (C) - 13501 /2024	S. MISHRA	C.O .	COUR T NO. 20	Order Dtd. 2024-06-20	WRIT BRAN CH-5	(S ea t No - 22)
6 1	52506 /2024	21.06. 2024	WP (C) - 14172 /2024	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2024-06-20	WRIT BRAN CH-3	(S ea t No - 28)
6 2	52508 /2024	21.06. 2024	WP (C) - 13519 /2024	S. MISHRA	C.O .	COUR T NO. 20	Order Dtd. 2024-06-20	WRIT BRAN CH-5	(S ea t No - -

									22)
63	52509/2024	21.06.2024	WP (C) - 10751/2024	S. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-06-20	WRIT BRANCH-6	(Seat No - 26)
64	52510/2024	21.06.2024	WP (C) - 14146/2024	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-06-19	WRIT BRANCH-3	(Seat No - 28)
65	52511/2024	21.06.2024	WP (C) - 13784/2024	K.K. NATH	C.O.	COURT NO. 20	Order Dtd. 2024-06-19	WRIT BRANCH-7	(Seat No - 44)
66	52513/2024	21.06.2024	WP (C) - 13989/2024	R.K. ROTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-06-19	WRIT BRANCH-1	(Seat No - 31)
67	52515/2024	21.06.2024	CRLMC - 1745/2024	TAPAN KUMAR SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-05-21		(Seat No - 31)
68	52516/2024	21.06.2024	WP (C) - 14486/2024	B.K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No - 5)
69	52517/2024	21.06.2024	ABLAP L- 6111/2024	T.R. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-06-20		(Seat No - 5)
70	52519/2024	21.06.2024	WP (C) - 12592/2024	H.K. MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2024-06-20	WRIT BRANCH-2	(Seat No

									-9)
71	52520/2024	21.06.2024	WP (C) - 15559/2023	G.D MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-07-30	WRIT BRANCH-7	(Seat No - 15)
72	52521/2024	21.06.2024	CMP- 465/2024	P. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-06-20	WRIT BRANCH-2	(Seat No - 6)
73	52522/2024	21.06.2024	CMP- 461/2024	P. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-06-20	WRIT BRANCH-2	(Seat No - 6)
74	52523/2024	21.06.2024	CMP- 869/2023	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2023-08-24	WRIT BRANCH-5	(Seat No - 53)
75	52524/2024	21.06.2024	RPFAM - 156/2024	S. CHOUDHURY	C.O.	COURT NO. 20	Order Dtd. 2024-08-28		(Seat No - 53)
76	52525/2024	21.06.2024	WP (C) - 9341/2024	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-06-20	WRIT BRANCH-5	(Seat No - 22)
77	52526/2024	21.06.2024	CMP- 360/2024	B. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-06-20	WRIT BRANCH-1	(Seat No - 30)
78	52528/2024	21.06.2024	WP (C) - 13326/2024	M. PATI	C.O.	COURT NO. 20	Order Dtd. 2024-06-19	WRIT BRANCH-3	(Seat No

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7 9	52529 /2024	21.06. 2024	WP (C) - 13864 /2024	DILLIP RAY	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-8	(S ea t No - 29)
8 0	52530 /2024	21.06. 2024	WP (C) - 13891 /2024	P.C. DAS	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-8	(S ea t No - 29)
8 1	52531 /2024	21.06. 2024	WP (C) - 35991 /2023	K. SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-5	(S ea t No - 32)
8 2	52532 /2024	21.06. 2024	WP (C) - 35991 /2023	R.R.DAS	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-5	(S ea t No - 32)
8 3	52533 /2024	21.06. 2024	CONTC - 36/20 24	R.R.DAS	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19		(S ea t No - 32)
8 4	52534 /2024	21.06. 2024	WP (C) - 14097 /2024	S. DAS	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-2	(S ea t No - 34)
8 5	52535 /2024	21.06. 2024	CRLRE V- 420/2 023	P.N. NAYAK	C.O .	COUR T NO. 20	Order Dtd. 2024-06-20	CRIM INAL REVI SION	(S ea t No - 5)
8 6	52536 /2024	21.06. 2024	WP (C) -	L.D. SAHU	C.O .	COUR T	Order Dtd. 2024-06-19	WRIT BRAN	(S ea

			14062 /2024			NO. 20		CH-2	t No - 34)
8 7	52537 /2024	21.06. 2024	WP (C) - 14061 /2024	L.D. SAHU	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-2	(S ea t No - 34)
8 8	52538 /2024	21.06. 2024	WP (C) - 14063 /2024	L.D. SAHU	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-2	(S ea t No - 34)
8 9	52539 /2024	21.06. 2024	WP (C) - 14064 /2024	L.D. SAHU	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-2	(S ea t No - 34)
9 0	52540 /2024	21.06. 2024	WP (C) - 14065 /2024	L.D. SAHU	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-2	(S ea t No - 34)
9 1	52541 /2024	21.06. 2024	WP (C) - 14066 /2024	L.D. SAHU	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-2	(S ea t No - 34)
9 2	52542 /2024	21.06. 2024	WP (C) - 14067 /2024	L.D. SAHU	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-2	(S ea t No - 34)
9 3	52544 /2024	21.06. 2024	WP (C) - 14069 /2024	L.D. SAHU	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-2	(S ea t No - 34)

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94	52545/2024	21.06.2024	WP (C) - 14070/2024	L.D. SAHU	C.O. .	COURT NO. 20	Order Dtd. 2024-06-19	WRIT BRANCH-2	(S ea t No - 34)
95	52547/2024	21.06.2024	WP (C) - 14071/2024	L.D. SAHU	C.O. .	COURT NO. 20	Order Dtd. 2024-06-19	WRIT BRANCH-2	(S ea t No - 34)
96	52549/2024	21.06.2024	WP (C) - 14072/2024	L.D. SAHU	C.O. .	COURT NO. 20	Order Dtd. 2024-06-19	WRIT BRANCH-2	(S ea t No - 34)
97	52550/2024	21.06.2024	WP (C) - 14073/2024	L.D. SAHU	C.O. .	COURT NO. 20	Order Dtd. 2024-06-19	WRIT BRANCH-2	(S ea t No - 34)
98	52556/2024	21.06.2024	WP (C) - 14074/2024	L.D. SAHU	C.O. .	COURT NO. 20	Order Dtd. 2024-06-19	WRIT BRANCH-2	(S ea t No - 34)
99	52557/2024	21.06.2024	WP (C) - 14076/2024	L.D. SAHU	C.O. .	COURT NO. 20	Order Dtd. 2024-06-19	WRIT BRANCH-2	(S ea t No - 34)
100	52558/2024	21.06.2024	WP (C) - 14078/2024	L.D. SAHU	C.O. .	COURT NO. 20	Order Dtd. 2024-06-19	WRIT BRANCH-2	(S ea t No - 34)
101	52559/2024	21.06.2024	WP (C) - 14080	L.D. SAHU	C.O. .	COURT NO.	Order Dtd. 2024-06-19	WRIT BRANCH-2	(S ea t

			/2024			20			No - 34)
1 0 2	52560 /2024	21.06. 2024	WP (C) - 14081 /2024	L.D. SAHU	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-2	(S ea t No - 34)
1 0 3	52561 /2024	21.06. 2024	WP (C) - 14083 /2024	L.D. SAHU	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-2	(S ea t No - 34)
1 0 4	52563 /2024	21.06. 2024	WP (C) - 14087 /2024	L.D. SAHU	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-2	(S ea t No - 34)
1 0 5	52564 /2024	21.06. 2024	WP (C) - 13322 /2024	S. MOHARAN A	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-3	(S ea t No - 11)
1 0 6	52565 /2024	21.06. 2024	WP (C) - 13323 /2024	P. BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-3	(S ea t No - 11)
1 0 7	52566 /2024	21.06. 2024	WP (C) - 14054 /2024	H.K. MOHANTA	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-2	(S ea t No - 34)
1 0 8	52567 /2024	21.06. 2024	WP (C) - 13896 /2024	P.C. DAS	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-8	(S ea t No - 29)

109	52568/2024	21.06.2024	WP (C) - 13322/2024	B.K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-06-19	WRIT BRANCH-3	(Seat No - 11)
110	52569/2024	21.06.2024	MATA-14/2022	M. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-06-20	FIRST APPEAL	(Seat No - 5)
111	52570/2024	21.06.2024	MATA-14/2022	M.R. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-06-20	FIRST APPEAL	(Seat No - 5)
112	52571/2024	21.06.2024	MATA-46/2024	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	FIRST APPEAL	(Seat No - 5)
113	52572/2024	21.06.2024	ABLAP L-4105/2024	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-20		(Seat No - 5)
114	52573/2024	21.06.2024	ABLAP L-4124/2024	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-06-20		(Seat No - 5)
115	52574/2024	21.06.2024	ABLAP L-4249/2024	S. K. BHANJAD EO	C.O.	COURT NO. 1	Order Dtd. 2024-06-20		(Seat No - 5)
116	52575/2024	21.06.2024	ABLAP L-4267/2024	B. K. PADHI	C.O.	COURT NO. 1	Order Dtd. 2024-06-20		(Seat No - 5)
117	52576/2024	21.06.2024	ABLAP L-4515/2024	ANITA PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-06-20		(Seat No - 5)

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118	52577/2024	21.06.2024	ABLAP L-4678/2024	S. N. GAYA	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	BAIL -2	(Seat No - 7)
119	52578/2024	21.06.2024	BLAPL -3589/2023	PRANAYANEE DASMOHA PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-08	BAIL -2	(Seat No - 10)
120	52579/2024	21.06.2024	CMP-285/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-20	WRIT BRANCH-8	(Seat No - 39)
121	52580/2024	21.06.2024	BLAPL -5941/2024	GYANA RANJAN DHAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-20	BAIL -2	(Seat No - 10)
122	52581/2024	21.06.2024	RVWPE T-68/2024	D. PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-20	CIVIL REVISION	(Seat No - 1)
123	52582/2024	21.06.2024	WP (C) -12888/2024	S. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-19	WRIT BRANCH-5	(Seat No - 20)
124	52583/2024	21.06.2024	WP (C) -14327/2024	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No - 36)
125	52584/2024	21.06.2024	WP (C) -14328	B. SAMAL	C.O.	COURT NO.	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No - 6)

			/2024			1			No - 36)
1 2 6	52585 /2024	21.06. 2024	WP (C) - 6942/ 2024	B.K. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2024-07-12	WRIT BRAN CH-3	(S ea t No - 14)
1 2 7	52586 /2024	21.06. 2024	WP (C) - 14267 /2024	BANABIH ARI RAY	C.O .	COUR T NO. 1	Order Dtd. 2024-06-20	WRIT BRAN CH-5	(S ea t No - 32)
1 2 8	52587 /2024	21.06. 2024	WP (C) - 13309 /2024	B.K. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2024-06-20	WRIT BRAN CH-3	(S ea t No - 11)
1 2 9	52588 /2024	21.06. 2024	ABLAP L- 4764/ 2024	A. K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2024-06-20		(S ea t No - 11)
1 3 0	52589 /2024	21.06. 2024	WP (C) - 12451 /2024	MANORAN JAN PADHI	C.O .	COUR T NO. 1	Order Dtd. 2024-06-20	WRIT BRAN CH-1	(S ea t No - 30)
1 3 1	52590 /2024	21.06. 2024	ABLAP L- 5661/ 2024	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-06-18	BAIL -1	(S ea t No - 3)
1 3 2	52591 /2024	21.06. 2024	ABLAP L- 5986/ 2024	PRATAP KUMAR BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-06-19		(S ea t No - 3)
1 3 3	52592 /2024	21.06. 2024	WP (C) -	RAMANAT H	C.O .	COUR T	Order Dtd. 2024-06-20	WRIT BRAN	(S ea

3			14220 /2024	ACHARYA		NO. 1		CH-5	t No - 32)
1 3 4	52593 /2024	21.06. 2024	ABLAP L- 5987/ 2024	PRATAP KUMAR BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-06-19		(S ea t No - 32)
1 3 5	52594 /2024	21.06. 2024	WP (C) - 6599/ 2024	S.K. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-07-29	WRIT BRAN CH-7	(S ea t No - 48)
1 3 6	52595 /2024	21.06. 2024	ABLAP L- 6022/ 2024	RASHMI RANJAN MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2024-06-19	BAIL -2	(S ea t No - 9)
1 3 7	52596 /2024	21.06. 2024	WP (C) - 14141 /2024	M.R. ROUTRAY	C.O .	COUR T NO. 1	Order Dtd. 2024-06-20	WRIT BRAN CH-3	(S ea t No - 28)
1 3 8	52597 /2024	21.06. 2024	ABLAP L- 6055/ 2024	P. K. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-06-19		(S ea t No - 28)
1 3 9	52598 /2024	21.06. 2024	WP (C) - 13793 /2024	D. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH-7	(S ea t No - 44)
1 4 0	52599 /2024	21.06. 2024	WP (C) - 8989/ 2017	D.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH-6	(S ea t No - 25)

141	52600 /2024	21.06. 2024	WP (C) - 14561 /2024	D. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 9999-12-31	WRIT BRAN CH-1	(S ea t No - 1)
142	52601 /2024	21.06. 2024	WP (C) - 13692 /2024	H.K. DASH	C.O .	COUR T NO. 1		WRIT BRAN CH-6	(S ea t No - 25)
143	52602 /2024	21.06. 2024	WP (C) - 39376 /2023	P.K. PATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-06-19	WRIT BRAN CH-2	(S ea t No - 6)
144	52603 /2024	21.06. 2024	WP (C) - 33463 /2011	T. BAG	C.O .	COUR T NO. 2	Order Dtd. 2024-07-31	WRIT BRAN CH-3	(S ea t No - 14)
145	52604 /2024	21.06. 2024	WP (C) - 10183 /2024	S. DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-06-20	WRIT BRAN CH-6	(S ea t No - 36)
146	52605 /2024	21.06. 2024	WP (C) - 10552 /2024	S. DASH	C.O .	COUR T NO. 11	Order Dtd. 2024-07-31	WRIT BRAN CH-3	(S ea t No - 12)
147	52606 /2024	21.06. 2024	ABLAP L- 2992/ 2024	B.DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-06-20		(S ea t No - 12)
148	52607 /2024	21.06. 2024	TRP (C))- 439/2 023	H.K. MOHANTA	C.O .	COUR T NO. 3	Order Dtd. 2024-06-26	M.J. C.	(S ea t No - 6)

149	52608/2024	21.06.2024	TRP (C)- 158/2024	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-11	M.J.C.	(Seat No - 6)
150	52609/2024	21.06.2024	ABLAP L- 6093/2024	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-06-20	BAIL -2	(Seat No - 11)
151	52610/2024	21.06.2024	TRPCR L- 23/2024	T.K. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-06-20	BAIL -1	(Seat No - 3)
152	52611/2024	21.06.2024	ABLAP L- 4340/2024	A.K.JEN A	C.O.	COURT NO. 11	Order Dtd. 2024-06-20		(Seat No - 3)
153	52612/2024	21.06.2024	RSA- 448/2006	C.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-06-20	SECOND APPEAL	(Seat No - 4)
154	52613/2024	21.06.2024	ABLAP L- 6094/2024	AMLAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(Seat No - 4)
155	52614/2024	21.06.2024	RSA- 448/2006	L. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20	SECOND APPEAL	(Seat No - 4)
156	52615/2024	21.06.2024	BLAPL - 3823/2024	H.K.PAT RA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(Seat No - 4)
157	52616/2024	21.06.2024	ABLAP L- 6095/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-06-20	BAIL -2	(Seat No - 4)

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158	52617/2024	21.06.2024	BLAPL-4242/2024	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(Seat No - 11)
159	52618/2024	21.06.2024	BLAPL-2470/2024	D.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18	BAIL-1	(Seat No - 4)
160	52619/2024	21.06.2024	BLAPL-5970/2024	D.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	BAIL-1	(Seat No - 5)
161	52620/2024	21.06.2024	ABLAP L-6097/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(Seat No - 5)
162	52621/2024	21.06.2024	ABLAP L-6098/2024	H. K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(Seat No - 5)
163	52622/2024	21.06.2024	ABLAP L-6105/2024	M. N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20	BAIL-2	(Seat No - 11)
164	52623/2024	21.06.2024	ABLAP L-6109/2024	PRADIPTA KUMAR PATTNAYAK@SANA PATTNAYAK	C.O.	COURT NO. 2 OLD		BAIL-2	(Seat No - 12)
165	52624/2024	21.06.2024	ABLAP L-6110/2024	S. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(Seat No -

									12)
166	52625/2024	21.06.2024	ABLAP L-6104/2024	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(Seat No - 12)
167	52626/2024	21.06.2024	BLAPL -4553/2024	MADAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(Seat No - 12)
168	52627/2024	21.06.2024	BLAPL -5339/2024	AMRESH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(Seat No - 12)
169	52628/2024	21.06.2024	BLAPL -5293/2024	J. KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20	BAIL -1	(Seat No - 2)
170	52629/2024	21.06.2024	BLAPL -5478/2024	K. K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	BAIL -1	(Seat No - 2)
171	52630/2024	21.06.2024	BLAPL -5881/2024	GAGAN KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18	BAIL -1	(Seat No - 3)
172	52631/2024	21.06.2024	BLAPL -5988/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20	BAIL -1	(Seat No - 1)
173	52632/2024	21.06.2024	BLAPL -5990/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20	BAIL -1	(Seat No - 6)

174	52633/2024	21.06.2024	BLAPL - 6037/2024	JADUNATH PRADHAN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20	BAIL -1	(Seat No - 1)
175	52634/2024	21.06.2024	BLAPL - 3386/2024	R. K. BARIK	C.O .	COURT NO. 11	Order Dtd. 2024-05-07		(Seat No - 1)
176	52638/2024	21.06.2024	SA-301/1991	L. ACHARI	C.O .	COURT NO. 11	Order Dtd. 2024-06-19	SECOND APPEAL	(Seat No - 4)
177	52639/2024	21.06.2024	WP (C) - 14486/2024	R.K.DEHURY	C.O .	COURT NO. 20	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No - 5)
178	52642/2024	21.06.2024	SA-301/1991	T. BAG	C.O .	COURT NO. 20	Order Dtd. 2024-06-19	SECOND APPEAL	(Seat No - 4)
179	52643/2024	21.06.2024	SA-165/1998	P.K. MISHRA	C.O .	COURT NO. 20	Order Dtd. 2024-06-19	SECOND APPEAL	(Seat No - 2)
180	52644/2024	21.06.2024	WP (C) - 14485/2024	S.K.S	C.O .	COURT NO. 20	Order Dtd. 2024-06-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
181	52646/2024	21.06.2024	WP (C) - 12894/2024	P.BEHERA	C.O .	COURT NO. 20	Order Dtd. 2024-06-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
1	52647	21.06.	SA-	P.N.	C.O	COUR	Order Dtd. 2024-06-21	SECO	(S

82	/2024	2024	239/1995	NAYAK .	.	T NO. 20		ND APPE AL	ea t No - 7)
183	52649 /2024	21.06. 2024	WP (C) - 18608 /2022	P.K. MISHRA	C.O .	COUR T NO. 20	Order Dtd. 2024-06-19	WRIT BRAN CH-8	(S ea t No - 40)
184	52651 /2024	21.06. 2024	CRLA- 529/2 024	P.K.SAH OO	C.O .	COUR T NO. 11	Order Dtd. 2024-06-20	CRIM INAL APPE AL	(S ea t No - 11)
185	52653 /2024	21.06. 2024	CRLRE V- 121/2 024	A.K.BEH ERA	C.O .	COUR T NO. 11	Order Dtd. 2024-06-20	CRIM INAL REVI SION	(S ea t No - 4)
186	52654 /2024	21.06. 2024	WP (C) - 41375 /2023	BIKRAM SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-02	WRIT BRAN CH-1	(S ea t No - 2)
187	52655 /2024	21.06. 2024	CRLRE V- 115/2 024	R.C.MOH ARANA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-06-20	CRIM INAL REVI SION	(S ea t No - 4)
188	52656 /2024	21.06. 2024	BLAPL - 12629 /2023	B.BEHER A	C.O .	COUR T NO. 7	Order Dtd. 2024-06-20	BAIL -1	(S ea t No - 6)
189	52658 /2024	21.06. 2024	BLAPL - 13885 /2023	G.K.ROU T	C.O .	COUR T NO. 7	Order Dtd. 2024-06-20	BAIL -1	(S ea t No - 6)
190	52661 /2024	21.06. 2024	FAO- 199/2 024	I.CH. SAHU	C.O .	COUR T NO. 7	Order Dtd. 2024-06-20	MISC . APPE AL	(S ea t No

								SEC.	-9)
191	52664/2024	21.06.2024	FAO-199/2024	A.K. DAY	C.O.	COURT NO. 7	Order Dtd. 2024-06-20	MISC. APPEAL SEC.	(Seat No - 9)
192	52666/2024	21.06.2024	FAO-445/2023	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	MISC. APPEAL SEC.	(Seat No - 8)
193	52668/2024	21.06.2024	FAO-456/2023	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-30	MISC. APPEAL SEC.	(Seat No - 8)
194	52669/2024	21.06.2024	WA-727/2024	K. SAHOO	C.O.	COURT NO. 23	Judgement Dtd. 2024-06-18	WRIT APPEAL	(Seat No - 7)
195	52670/2024	21.06.2024	ABLAP L-6048/2024	J KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-06-19		(Seat No - 7)
196	52672/2024	21.06.2024	FAO-210/2022	D.K. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	MISC. APPEAL SEC.	(Seat No - 5)
197	52674/2024	21.06.2024	FAO-208/2022	D. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2023-09-18	MISC. APPEAL SEC.	(Seat No - 5)
198	52675/2024	21.06.2024	FAO-447/2022	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-30	MISC. APPEAL SEC.	(Seat No - 5)
199	52677/2024	21.06.2024	WP (C) - 5580/	SURENDRANATH PANDA (I	C.O.	COURT NO.	Order Dtd. 2024-09-05	WRIT BRANCH-2	(Seat No - 5)

			2024	N PERSON)		23			No - 34)
2 0 0	52679 /2024	21.06. 2024	WP (C) - 6509/ 2024	K.C. PANDA	C.O .	COUR T NO. 23	Order Dtd. 2024-06-20	WRIT BRAN CH-7	(S ea t No - 48)
2 0 1	52683 /2024	21.06. 2024	WP (C) - 7397/ 2024	S.K.LEN KA	C.O .	COUR T NO. 23	Order Dtd. 2024-06-20	WRIT BRAN CH-7	(S ea t No - 15)
2 0 2	52685 /2024	21.06. 2024	WP (C) - 686/2 024	J.K. NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2024-06-20	WRIT BRAN CH-5	(S ea t No - 47)
2 0 3	52686 /2024	21.06. 2024	WP (C) - 10765 /2024	BADRINA RAYAN PANDA	C.O .	COUR T NO. 23	Order Dtd. 2024-06-20	WRIT BRAN CH-6	(S ea t No - 26)
2 0 4	52687 /2024	21.06. 2024	WP (C) - 26312 /2017	P.K. NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2024-06-20	WRIT BRAN CH-5	(S ea t No - 20)
2 0 5	52688 /2024	21.06. 2024	WP (C) - 26311 /2017	P.K. NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2024-06-20	WRIT BRAN CH-5	(S ea t No - 20)
2 0 6	52689 /2024	21.06. 2024	WP (C) - 33579 /2022	R.R.DAS	C.O .	COUR T NO. 22	Order Dtd. 2024-07-31	WRIT BRAN CH-2	(S ea t No - 8)
2	52690	21.06.	WP (C)	S.K.	C.O	COUR	Order Dtd. 2024-07-23	WRIT	(S

07	/2024	2024	- 9912/ 2024	RATH	.	T NO. 23		BRAN CH-4	ea t No - 19)
208	52692 /2024	21.06. 2024	WA- 2423/ 2023	P. BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07-11	WRIT APPE AL	(S ea t No - 2)
209	52694 /2024	21.06. 2024	WA- 936/2 023	H.PAUL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-06-20	WRIT APPE AL	(S ea t No - 6)
210	52695 /2024	21.06. 2024	WP (C) - 12963 /2024	L.D.MOH ANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-06-18	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 7)
211	52697 /2024	21.06. 2024	WP (C) - 13956 /2024	A.DASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-06-18	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
212	52698 /2024	21.06. 2024	WP (C) - 264/2 017	R.C. MOHAPAT RA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2017-03-23		(S ea t No - 10 5)
213	52699 /2024	21.06. 2024	WP (C) - 41727 /2023	B.SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-06-18	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
21	52700 /2024	21.06. 2024	ABLAP L-	R.K BARIK	C.O .	CHIE F	Order Dtd. 2024-06-19	BAIL -2	(S ea

4			6054/ 2024			JUST ICE' S COUR T			t No - 11)
2 1 5	52701 /2024	21.06. 2024	WA- 2887/ 2023	S.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-06-20	WRIT APPE AL	(S ea t No - 6)
2 1 6	52703 /2024	21.06. 2024	WA- 2267/ 2023	N.CH. SINHA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 9999-12-31	WRIT APPE AL	(S ea t No - 3)
2 1 7	52704 /2024	21.06. 2024	WP (C) - 13675 /2024	P.K.BAR IK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-06-19	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
2 1 8	52705 /2024	21.06. 2024	ABLAP L- 6050/ 2024	R.K BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-06-19		(S ea t No - 10 2)
2 1 9	52706 /2024	21.06. 2024	WP (C) - 4439/ 2023	T.BAG	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 7)
2 2 0	52707 /2024	21.06. 2024	ABLAP L- 6037/ 2024	SUSANTA KUMAR LENKA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-06-19		(S ea t No - 11 7)
2 2 1	52709 /2024	21.06. 2024	WP (C) - 14230 /2024	D.K.SAH U	C.O .	CHIE F JUST ICE'	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV	(S ea t No

						S COUR T		ISIO N BENC H-1)	- 10 8)
2 2 2	52710 /2024	21.06. 2024	WP (C) - 11813 /2024	A.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-06-18	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 2 3	52711 /2024	21.06. 2024	BLAPL - 2470/ 2024	S.K PRADHAN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-06-18	BAIL -1	(S ea t No - 4)
2 2 4	52712 /2024	21.06. 2024	WP (C) - 11811 /2024	A.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-06-18	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 2 5	52714 /2024	21.06. 2024	WP (C) - 11810 /2024	A.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-06-18	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 2 6	52715 /2024	21.06. 2024	CONTC - 4570/ 2024	R.R.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-06-20		(S ea t No - 10 6)
2 2 7	52717 /2024	21.06. 2024	MATA- 346/2 023	P.K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-02-21	FIRS T APPE AL	(S ea t No - 4)
2 2 8	52718 /2024	21.06. 2024	MATA- 391/2 023	N.R. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-02-22	FIRS T APPE AL	(S ea t No -

									4)
2 2 9	52719 /2024	21.06. 2024	WP (C) - 4946/ 2015	S.CH. DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-03-01	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
2 3 0	52720 /2024	21.06. 2024	WP (C) - 18323 /2022	B.K. MOHARAN A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-19	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
2 3 1	52721 /2024	21.06. 2024	WP (C) - 14105 /2024	S. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 7)
2 3 2	52722 /2024	21.06. 2024	WP (C) - 14401 /2024	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
2 3 3	52723 /2024	21.06. 2024	WP (C) - 14468 /2024	P.K. MISHRA	C.O .	COUR T NO. 3 OLD		WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
2 3 4	52724 /2024	21.06. 2024	WP (C) - 14480 /2024	P.K. JENA	C.O .	COUR T NO. 3 OLD		WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
2 3 5	52725 /2024	21.06. 2024	WP (C) - 14487 /2024	D.K. SAHU	C.O .	COUR T NO. 3	Order Dtd. 9999-12-31	WRIT BRAN CH (DIV	(S ea t No

						OLD		ISIO N BENC H-2)	- 11 0)
2 3 6	52726 /2024	21.06. 2024	WP (C) - 14488 /2024	D.K. SAHU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
2 3 7	52727 /2024	21.06. 2024	WP (C) - 14488 /2024	N.R. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
2 3 8	52728 /2024	21.06. 2024	WP (C) - 14490 /2024	P.C. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
2 3 9	52729 /2024	21.06. 2024	WP (C) - 14507 /2024	MANOJ KUMAR MOHANTY (2)	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
2 4 0	52730 /2024	21.06. 2024	WP (C) - 14513 /2024	S.K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
2 4 1	52731 /2024	21.06. 2024	WP (C) - 16429 /2022	N.R. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-22	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 9)
2	52732	21.06.	WP (C)	S.B.	C.O	COUR	Order Dtd. 2024-06-19	WRIT	(S

4 2	/2024	2024	- 6968/ 2009	ROUT	.	T NO. 3 OLD		BRAN CH (DIV ISIO N BENC H-3)	ea t No - 12 1)
2 4 3	52733 /2024	21.06. 2024	WP (C) - 12567 /2013	S.CH. DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-03-01	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 4 4	52734 /2024	21.06. 2024	WA- 369/2 012	P.K. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT APPE AL	(S ea t No - 6)
2 4 5	52735 /2024	21.06. 2024	WP (C) - 14521 /2024	A. PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
2 4 6	52736 /2024	21.06. 2024	WP (C) - 14540 /2024	J.R. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
2 4 7	52737 /2024	21.06. 2024	WP (C) - 5211/ 2015	B.K. PATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 4 8	52738 /2024	21.06. 2024	WP (C) - 5211/ 2015	D. GOCHAYA T	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)

249	52739 /2024	21.06. 2024	WP (C) - 10251 /2022	T.K. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
250	52740 /2024	21.06. 2024	WP (C) - 10009 /2022	P. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
251	52741 /2024	21.06. 2024	WP (C) - 10008 /2022	P. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
252	52742 /2024	21.06. 2024	WP (C) - 37983 /2020	B.K. PARDHI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
253	52743 /2024	21.06. 2024	WP (C) - 13032 /2024	G.R. PATRA	C.O .	COUR T NO. 3 OLD		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 9)
254	52744 /2024	21.06. 2024	WP (C) - 13145 /2024	G.R. PATRA	C.O .	COUR T NO. 3 OLD		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
255	52746 /2024	21.06. 2024	WP (C) - 1003/ 2024	M.SHASA N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRAN CH-1	(S ea t No - 1)

256	52747/2024	21.06.2024	WP (C) - 19860/2022	RR DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRANCH-8	(Seat No - 42)
257	52748/2024	21.06.2024	WP (C) - 3175/2023	A.K. BEHERA	C.O .	COURT NO. 3 OLD		WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 104)
258	52750/2024	21.06.2024	WP (C) - 14352/2024	U. CHHOTRAY	C.O .	COURT NO. 1		WRIT BRANCH-6	(Seat No - 36)
259	52751/2024	21.06.2024	WP (C) - 13826/2024	D. BISWAL	C.O .	COURT NO. 1	Order Dtd. 2024-06-18	WRIT BRANCH-8	(Seat No - 29)
260	52752/2024	21.06.2024	WP (C) - 13828/2024	D. BISWAL	C.O .	COURT NO. 1	Order Dtd. 2024-06-18	WRIT BRANCH-8	(Seat No - 29)
261	52753/2024	21.06.2024	WP (C) - 14125/2024	RITA SINGH	C.O .	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH-3	(Seat No - 28)
262	52754/2024	21.06.2024	BLAPL - 5610/2024	R DAS	C.O .	COURT NO. 1	Order Dtd. 2024-06-19	BAIL -1	(Seat No - 3)
263	52761/2024	21.06.2024	BLAPL - 12068/2023	M. DAS	C.O .	COURT NO. 8	Order Dtd. 2024-07-26	BAIL -2	(Seat No

									-9)
264	52762/2024	21.06.2024	BLAPL - 3944/2024	SN MISHRA	C.O .	COURT NO. 8	Order Dtd. 2024-06-20		(Seat No - 9)
265	52763/2024	21.06.2024	BLAPL - 5489/2024	G SAHOO	C.O .	COURT NO. 8	Order Dtd. 2024-06-19		(Seat No - 9)
266	52764/2024	21.06.2024	ABLAP L- 5979/2024	KR JENA	C.O .	COURT NO. 8	Order Dtd. 2024-06-19		(Seat No - 9)
267	52765/2024	21.06.2024	BLAPL - 6106/2024	S BISWAL	C.O .	COURT NO. 3	Order Dtd. 2024-06-21		(Seat No - 9)
268	52767/2024	21.06.2024	BLAPL - 2969/2024	J PRADHAN	C.O .	COURT NO. 3	Order Dtd. 2024-06-21	BAIL -1	(Seat No - 6)
269	52769/2024	21.06.2024	BLAPL - 2200/2024	S.K.PRA DHAN	C.O .	COURT NO. 3	Order Dtd. 2024-06-21		(Seat No - 6)
270	52771/2024	21.06.2024	ABLAP L- 5930/2024	SK KANUNGO	C.O .	COURT NO. 3	Order Dtd. 2024-06-19		(Seat No - 6)
271	52774/2024	21.06.2024	BLAPL - 5985/2024	R. K. BARIK	C.O .	COURT NO. 3	Order Dtd. 2024-06-20		(Seat No - 6)
272	52775/2024	21.06.2024	BLAPL - 5982/	R. K. BARIK	C.O .	COURT NO.	Order Dtd. 2024-06-20		(Seat No - 6)

			2024			3			No-6)
273	52421/2024	21.06.2024	WA-2520/2023	JAGADIP SAHOO	GENERAL		Order Dtd. 2023-11-23	WRIT APPEAL	(Seat No-4)
274	52425/2024	21.06.2024	WP (C) - 9874/2014	PRASANT A KUMAR PATRI	GENERAL		Order Dtd. 2024-05-21	WRIT BRANCH-8	(Seat No-29)
275	52426/2024	21.06.2024	WP (C) - 13890/2024	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
276	52432/2024	21.06.2024	CRLMP - 819/2024	SIDHARTH PRASAD DAS	GENERAL		Order Dtd. 2024-06-18		(Seat No-104)
277	52433/2024	21.06.2024	WP (C) - 13689/2024	SIDHARTH PRASAD DAS	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH-6	(Seat No-25)
278	52434/2024	21.06.2024	WP (C) - 18323/2022	SIDHARTH PRASAD DAS	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
279	52435/2024	21.06.2024	CRLMA - 14/2024	SAMEER PATTNAIK	GENERAL		Entire Brief	BAIL -1	(Seat No-5)
2	52469	21.06.	ABLAP	HAREKRU	GEN		Order Dtd. 2024-06-12		(S

80	/2024	2024	L-5648/2024	SHNA DASH	ERA L				eat No - 5)
281	52475/2024	21.06.2024	ABLAP L-6032/2024	DIBYA PRAKASH MISHRA	GEN ERA L		Order Dtd. 2024-06-19		(S eat No - 5)
282	52507/2024	21.06.2024	WA-375/2022	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-09-25	WRIT APPEAL	(S eat No - 4)
283	52514/2024	21.06.2024	ABLAP L-6101/2024	SK SAMIM	GEN ERA L		Order Dtd. 2024-06-20		(S eat No - 4)
284	52518/2024	21.06.2024	BLAPL - 5276/2024	RABINDR A NATH BARIK	GEN ERA L		Order Dtd. 2024-06-20	BAIL -1	(S eat No - 5)
285	52527/2024	21.06.2024	ABLAP L-5928/2024	KALU CHARAN SWAIN	GEN ERA L		Order Dtd. 2024-06-19		(S eat No - 5)
286	52543/2024	21.06.2024	CRLA-271/2003	M/S. PRASANN A KR. NANDA	GEN ERA L		Order Dtd. 2024-06-21	CRIMINAL APPEAL	(S eat No - 4)
287	52546/2024	21.06.2024	CRLA-271/2003	M/S. PRASANN A KR. NANDA	GEN ERA L		Order Dtd. 2024-06-21	CRIMINAL APPEAL	(S eat No - 4)
288	52551/2024	21.06.2024	BLAPL - 5999/2024	DIBYA PRAKASH MISHRA	GEN ERA L		Order Dtd. 2024-06-20	BAIL -2	(S eat No - 10)

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289	52552/2024	21.06.2024	BLAPL - 5632/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-06-19	BAIL -1	(Seat No - 4)
290	52553/2024	21.06.2024	BLAPL - 5976/2024	PREETAM MISHRA	GENERAL		Order Dtd. 2024-06-19	BAIL -2	(Seat No - 12)
291	52554/2024	21.06.2024	CRLMP - 618/2024	SIDHARTH PRASAD DAS	GENERAL		Order Dtd. 2024-06-20	WRIT BRANCH-7	(Seat No - 44)
292	52555/2024	21.06.2024	WA- 2056/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-15	WRIT APPEAL	(Seat No - 4)
293	52562/2024	21.06.2024	CRLMC - 1997/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-06-20		(Seat No - 4)
294	52641/2024	21.06.2024	WA- 535/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No - 6)
295	52648/2024	21.06.2024	WP (C) - 10667/2018	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 11)
296	52678/2024	21.06.2024	WP (C) - 7130/2024	BENUDHAR SARANA	GENERAL		Order Dtd. 2024-09-30	WRIT BRANCH-5	(Seat No - 23)

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297	52680/2024	21.06.2024	ABLAP L-6025/2024	PRATAP CHANDRA PRADHAN	GENERAL		Order Dtd. 2024-06-19		(Seat No - 23)
298	52681/2024	21.06.2024	CRLMC - 3696/2023	BIDHUBH USAN NAYAK	GENERAL		Order Dtd. 2024-06-20	CRIMINAL MISC	(Seat No - 5)
299	52684/2024	21.06.2024	CRLMC - 1746/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-06-20		(Seat No - 5)
300	52757/2024	21.06.2024	WA-339/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No - 4)
301	52758/2024	21.06.2024	WA-96/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No - 3)
302	52759/2024	21.06.2024	WA-377/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No - 4)
303	52760/2024	21.06.2024	WA-313/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No - 4)
304	52772/2024	21.06.2024	BLAPL - 5969/2024	ASHESH KUMAR MANDAL	GENERAL		Order Dtd. 2024-06-20		(Seat No - 4)
305	52773/2024	21.06.2024	ABLAP L-6102/	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2024-06-20	BAIL -2	(Seat

			2024						No - 11)
306	52459 /2024	21.06. 2024	WP (C) - 24902 /2023	ARUNDHATI SAHU	GENERAL		Order Dtd. 2023-08-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 117)
307	52467 /2024	21.06. 2024	WP (C) - 11163 /2024	P.K DASH	GENERAL		Order Dtd. 2024-07-15	WRIT BRANCH-2	(Seat No - 7)
308	52470 /2024	21.06. 2024	WP (C) - 15672 /2015	P.K DASH	GENERAL		Order Dtd. 2015-09-14	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 111)
309	52473 /2024	21.06. 2024	WP (C) - 12308 /2024	SOURAVACH DASH	GENERAL		Order Dtd. 2024-06-18	WRIT BRANCH-8	(Seat No - 42)
310	52477 /2024	21.06. 2024	WP (C) - 26645 /2017	PRASANNA KUMAR PATRA	GENERAL		AnnexureEntire Order, Petition With Annexures,	WRIT BRANCH-8	(Seat No - 39)
311	52479 /2024	21.06. 2024	WP (C) - 12222 /2017	BIDYALOK MAHAPATRA	GENERAL		Entire OrderVakalatnama,	WRIT BRANCH-5	(Seat No - 32)
312	52481 /2024	21.06. 2024	WP (C) - 23200 /2013	NIRANJAN ROUT	GENERAL		Order Dtd. 2014-01-15		(Seat No - 32)

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313	52482/2024	21.06.2024	WP (C) - 12767/2024	S.J MOHANTY	GENERAL			WRIT BRANCH-4	(Seat No - 38)
314	52484/2024	21.06.2024	WP (C) - 12664/2008	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 9999-12-31Annexure, Written Statement,	WRIT BRANCH-8	(Seat No - 29)
315	52486/2024	21.06.2024	CMP- 630/2021	S.S JENA	GENERAL		Order Dtd. 2021-12-23	WRIT BRANCH-5	(Seat No - 32)
316	52487/2024	21.06.2024	CMP- 335/2024	S.S JENA	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH-1	(Seat No - 30)
317	52488/2024	21.06.2024	CMP- 283/2024	S.S JENA	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH-8	(Seat No - 39)
318	52489/2024	21.06.2024	BLAPL - 10143/2023	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 2023-09-18	BAIL -1	(Seat No - 1)
319	52490/2024	21.06.2024	OJC- 351/1994	T.K MOHANTY	GENERAL		Order Dtd. 2013-12-04Judgement Dtd. 2013-12-04,		(Seat No - 1)
320	52492/2024	21.06.2024	CRLA- 181/2011	AMLAN MOHANTY	GENERAL		Judgement Dtd. 2022-11-03	CRIMINAL APPELL	(Seat No -

									2)
3 2 1	52493 /2024	21.06. 2024	CRLMP - 1473/ 2023	S MALLICK	GEN ERA L		F.i.r	WRIT BRAN CH-2	(S ea t No - 50)
3 2 2	52494 /2024	21.06. 2024	CRLA- 252/2 014	SURESH KUMAR SUNDURA	GEN ERA L		Order Dtd. 2014-07-16Entire Order,	CRIM INAL APPE AL	(S ea t No - 1)
3 2 3	52512 /2024	21.06. 2024	ABLAP L- 14468 /2023	A. K. MOHANTY	GEN ERA L		Order Dtd. 2023-12-08	BAIL -2	(S ea t No - 9)
3 2 4	52548 /2024	21.06. 2024	BLAPL - 4856/ 2024	CHITTA RANJAN SAHU	GEN ERA L		Order Dtd. 2024-06-20		(S ea t No - 9)
3 2 5	52635 /2024	21.06. 2024	WP (C) - 4178/ 2009	P. K. DASH	GEN ERA L		Order Dtd. 2010-06-28		(S ea t No - 9)
3 2 6	52636 /2024	21.06. 2024	CRA- 204/2 001	H.GENA	GEN ERA L		Judgement Dtd. 2024-06-20	CRIM INAL APPE AL	(S ea t No - 11)
3 2 7	52637 /2024	21.06. 2024	RSA- 126/2 002	H.GENA	GEN ERA L		Order Dtd. 2024-06-21	SECO ND APPE AL	(S ea t No - 7)
3 2 8	52640 /2024	21.06. 2024	RSA- 139/2 023	J.P KAR	GEN ERA L		Order Dtd. 2023-07-27	SECO ND APPE AL	(S ea t No - 5)
3 2	52645 /2024	21.06. 2024	CRLMC -	J.D MUDULI	GEN ERA		Order Dtd. 2024-07-01	CRIM INAL	(S ea

9			4817/ 2023		L			MISC	t No - 7)
3 3 0	52650 /2024	21.06. 2024	WP (C) - 17032 /2018	T.BAG	GEN ERA L		Entire Order	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
3 3 1	52652 /2024	21.06. 2024	CMP- 652/2 019	R.K BARIK	GEN ERA L		Order Dtd. 2019-01-07	WRIT BRAN CH-7	(S ea t No - 44)
3 3 2	52657 /2024	21.06. 2024	WP (C) - 12213 /2016	M.N MOHANTY	GEN ERA L		Judgement Dtd. 2024-04-19	WRIT BRAN CH-2	(S ea t No - 45)
3 3 3	52659 /2024	21.06. 2024	WP (C) - 8072/ 2022	T.BAG	GEN ERA L		Entire Order	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
3 3 4	52660 /2024	21.06. 2024	WPC (O AC)- 4456/ 2015	DR K.C BEHERA	GEN ERA L		Entire Order	OA Bran ch	(S ea t No - 1)
3 3 5	52662 /2024	21.06. 2024	RSA- 263/2 005	JYOTIRA NJAN SHAOO	GEN ERA L		Order Dtd. 2016-04-07		(S ea t No - 1)
3 3 6	52663 /2024	21.06. 2024	WPC (O AC)- 2294/ 2017	B.K SAHOO	GEN ERA L		Judgement Dtd. 2023-11-29	OA Bran ch	(S ea t No - 1)
3	52665	21.06.	WA-	P.K	GEN		Judgement Dtd. 2024-06-18	WRIT	(S

37	/2024	2024	3028/2023	RATH	ERA L			APPE AL	ea t No - 5)
338	52667 /2024	21.06. 2024	OJC- 10314 /2001	JYOTIRA NJAN SHAOO	GEN ERA L		PetitionAnnexure,Misc.case, Entire Order,	WRIT BRAN CH-2	(S ea t No - 8)
339	52671 /2024	21.06. 2024	CRLA- 120/2 023	J. KAMAL	GEN ERA L		Order Dtd. 2024-06- 20Judgement Dtd. 2024-06- 20,	CRIM INAL APPE AL	(S ea t No - 9)
340	52673 /2024	21.06. 2024	WP (C) - 15419 /2014	S.MANDA L	GEN ERA L		Misc.case	WRIT BRAN CH-3	(S ea t No - 33)
341	52676 /2024	21.06. 2024	WP (C) - 11572 /2018	R.DAS	GEN ERA L		Order Dtd. 2024-04-16	WRIT BRAN CH-6	(S ea t No - 36)
342	52682 /2024	21.06. 2024	WP (C) - 7077/ 2013	J.SAHOO	GEN ERA L		Entire Order		(S ea t No - 36)
343	52691 /2024	21.06. 2024	CRLA- 121/2 023	J KAMAL	GEN ERA L		Judgement Dtd. 2024-06-20	CRIM INAL APPE AL	(S ea t No - 9)
344	52693 /2024	21.06. 2024	WP (C) - 12982 /2010	J.SAHOO	GEN ERA L		PetitionAnnexure,Misc.case, Counter,Rejoinder,Entire Order,Affidavit,	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 3)
3	52696	21.06.	WP (C)	J.SAHOO	GEN		PetitionAnnexure,Misc.case,	WRIT	(S

45	/2024	2024	- 12982 /2010		ERA L		Counter, Rejoinder, Entire Order, Affidavit,	BRAN CH (DIV ISIO N BENC H)	ea t No - 10 3)
346	52702 /2024	21.06. 2024	WP (C) - 12982 /2010	J.SAHOO	GEN ERA L		PetitionAnnexure, Misc.case, Counter, Rejoinder, Entire Order, Affidavit,	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 3)
347	52708 /2024	21.06. 2024	WP (C) - 30131 /2021	N.K ROUT	GEN ERA L		Order Dtd. 2021-11-23	WRIT BRAN CH-1	(S ea t No - 30)
348	52713 /2024	21.06. 2024	FA- 35/19 99	L.ACHAR I	GEN ERA L		PetitionFinal Order,		(S ea t No - 30)
349	52716 /2024	21.06. 2024	CONTC - 1671/ 2022	S.CHAUD HURY	GEN ERA L		Order Dtd. 2022-11-25	CONT EMPT	(S ea t No - 2)
350	52745 /2024	21.06. 2024	CRLMP - 287/2 024	D NAUYAK	GEN ERA L		Order Dtd. 2024-04- 09Petition, Annexure,	WRIT BRAN CH-3	(S ea t No - 14)
351	52749 /2024	21.06. 2024	WP (C) - 1645/ 2003	R.K.SAH OO	GEN ERA L		Order Dtd. 2004-11-18		(S ea t No - 14)
352	52755 /2024	21.06. 2024	WP (C) - 1645/ 2003	R.K.SAH OO	GEN ERA L		Order Dtd. 2004-11-18		(S ea t No

									- 14)
3 5 3	52756 /2024	21.06. 2024	WP (C) - 1645/ 2003	R.K.SAH OO	GEN ERA L		Order Dtd. 2004-11-18		(S ea t No - 14)
3 5 4	52766 /2024	21.06. 2024	COPET - 22/20 04	PRASANJ IT BEHERA	GEN ERA L		Entire Document		(S ea t No - 14)
3 5 5	52770 /2024	21.06. 2024	RVWPE T- 97/20 23	B.SINGH	GEN ERA L		Order Dtd. 9999-12-31	CIVI L REVI SION	(S ea t No - 1)

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